

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 29.01.2026**

**COURT OF REGISTRAR**

**(HYBRID MODE)**

**11:30 A.M.**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 683 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Bank of Baroda Vs. Vikram Bajaj	Vishal Majumdar
<b>2.</b>	I.A. No. 684 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Regional Provident Fund Commissioner – II (Legal), Regional Office Surat, Employees Provident Fund Organization Vs. Rajendra Jain, Resolution Professional of Kimaya Industries Private Limited	Kaushik Kumar Dey
<b>3.</b>	I.A. No. 685 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Goldendreams Buildcon Pvt. Ltd. (Prospective Resolution Applicant) Vs. Snehal Kamdar (Resolution Professional of Somerset Construction Private Limited) & Ors.	Ajay Kanojia
<b>4.</b>	I.A. No. 686 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Regional Provident Fund Commissioner -II, EPFO Kandivali East Vs. Divyesh Desai Liquidator of Nicomet Industries Limited & Anr.	Kaushik Kumar Dey

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**By order**  
**-sd/-**  
**Assistant Registrar**